

Government of India
Ministry of Finance
Department of Financial Services
LOK SABHA
Unstarred Question No. 3118
To be answered on Friday, January 05, 2018/Pausha 15, 1939 (Saka)

Schemes for Farmer's Welfare

3118. PROF. PREM SINGH CHANDUMAJRA.

Will the Minister of FINANCE be pleased to state:

- (a) whether a comprehensive scheme for farmers envisaging their financial requirements at every stage of farming has been formulated;
- (b) if so, the details of the schemes with all its components;
- (c) if not, the reasons therefor;
- (d) whether a scheme has been formulated cater to the need of small, marginal and tenant farmers; and
- (e) if so, the details thereof?

Answer

The Minister of State in the Ministry of Finance
(Shri Shiv Pratap Shukla)

(a) to (e): Kisan Credit Card (KCC) scheme meets the financial requirements of farmers at various stages of farming. The scheme aims at providing adequate and timely credit support from the banking system under a single window with flexible and simplified procedure to the farmers for their cultivation and other needs as indicated below:

- i. To meet the short term credit requirements for cultivation of crops;
- ii. Post-harvest expenses;
- iii. Produce marketing loan;
- iv. Consumption requirements of farmer household;
- v. Working capital for maintenance of farm assets and activities allied to agriculture;
- vi. Investment credit requirement for agriculture and allied activities.

The KCC scheme also provides the facility of ATM enabled RuPay Card, one-time documentation, built-in cost escalation in the limit and any number of drawals within the limit.

The farmers eligible under the KCC scheme include small farmers, marginal farmers, share croppers, oral lessee and tenant farmers. The Self Help Groups (SHGs) or Joint Liability Groups (JLGs) are also eligible for availing benefits under the said scheme.

